GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

LOK SABHA

STARRED QUESTION NO.191* TO BE ANSWERED ON: 01.08.2025

Availability and Distribution of Fertilizers

191*: SMT. POONAMBEN HEMATBHAI MAADAM:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has taken steps to ensure timely availability and distribution of fertilizers during the 2025 Kharif season;
- (b) if so, details thereof
- (c) the details of the current domestic production level of key fertilizers such as DAP; and
- (d) whether the Government is bridging supply gaps through international procurement agreements, if so, the details thereof?

ANSWER

MINISTER FOR CHEMICALS & FERTILIZERS AND HEALTH & FAMILY WELFARE

(SHRI JAGAT PRAKASH NADDA)

(a) to (d): A statement is laid on the table of the House.

STATEMENT REFERRED TO LOK SABHA STARRED QUESTION NO. 191* FOR 01.08.2025 REGARDING "AVAILABILITY AND DISTRIBUTION OF FERTILIZERS" TABLED BY SMT. POONAMBEN HEMATBHAI MAADAM.

- (a) & (b) Yes Sir, the following steps have been taken by the Government during ongoing Kharif-2025 season for ensuring timely and adequate availability of fertilizers in the country:
- i. Before the commencement of each cropping season, Department of Agriculture and Farmers Welfare (DA&FW), in consultation with all the State Governments, assesses the state-wise & month-wise requirement of fertilizers.
- ii. On the basis of requirement projected, D/o Fertilizers allocates adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability.
- iii. The movement of all major subsidized fertilizers is monitored throughout the country by an on-line web-based monitoring system called integrated Fertilizer Monitoring System (iFMS);
- iv. Regular Weekly Video Conference is conducted jointly by DA&FW and D/o Fertilizers with State Agriculture Officials and corrective actions are taken to dispatch fertilizers as indicated by the State Governments.
- (c) The production data of all key fertilizers i.e. Urea, DAP and NPKS during the last five years and in the current year is as under:

Production			(Fig. in LMT)
Year	Urea	DAP	NPKs
2020-21	246.05	37.74	100.54
2021-22	250.72	42.22	89.67
2022-23	284.94	43.47	100.40
2023-24	314.09	42.93	101.85
2024-25	306.67	37.69	121.05
2025-26 (Up to 30.07.2025)	92.81	13.56	36.96

(d) In case of Urea, the imports are done on Government account through 3 designated STEs namely Indian Potash Ltd. (IPL), Rashtriya Chemicals & Fertilizers Ltd. (RCF) & National Fertilizers Ltd. (NFL).

Further, Government has implemented Nutrient Based Subsidy Policy w.e.f. 01.04.2010 for Phosphatic and Potassic (P&K) Fertilizers. Under the policy, a fixed amount of subsidy, decided on annual/bi-annual basis, is provided on notified P&K fertilizers depending on their nutrient content. Under NBS policy, P&K fertilizers are covered under Open General Licenses (OGL) and companies are free to import these fertilizers as per their business dynamics. Besides, the Government actively engages with resource-rich countries through bilateral cooperation in order to enhance imports of essential fertilizers and raw materials. Government facilitates signing of Long-Term

Agreements (LTAs) and Memoranda of Understanding (MoUs) between Indian companies and international suppliers, to ensure a steady and reliable supply of these fertilizers in the country. For DAP/NPK, Fertilizer companies have Long-Term Agreements (LTAs) for annual quantity of 77.10 LMT sourced from Saudi Arabia, Morocco and Russia. For MOP, LTAs are in place for annual quantity of 20.25 LMT from Russia, Israel, Belarus and Jordan.
